

**Unit Construction Company Private Limited****List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.****Date of Commencement of CIRP: 12-02-2026; List of Creditors is Pursuant to claims received and updated as on 26-05-2026****List of operational creditors (Employees)***(Amount in Rs.)*

Sl. No.	Name of the authorised representative	Name of employees	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claims under verification	Amount of claims not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party	% of voting share in COC, if applicable					
		<b>TOTAL</b>		-	-				-	-	-	-	
		<b>TOTAL (in Crs)</b>		-	-				-	-	-	-	